# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI 

## Petition No. 310/2010

Coram:
Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Date of Order: 1.3.2013

## In the matter of

Revision of the Commission's order dated 19.8.2011 in Petition No. 310/2010 in the light of the judgment of the Appellate Tribunal for Electricity dated 28.2.2012 in Appeal No. 179/2011

## And

In the matter of:
Power Grid Corporation of India Limited, Gurgaon ...Petitioner

## Vs

1. Karnataka Power Transmission Corporation, Ltd., Bangalore
2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
3. Kerala State Electricity Board, Thiruvananthapuram
4. Tamil Nadu Electricity Board, Chennai
5. Electricity Department, Govt. of Goa, Panaji
6. Electricity Department, Govt. of Pondicherry, Pondicherry
7. Eastern Power Distribution Company of Andhra Pradesh Ltd., Visakhapatnam
8. Southern Power Distribution Company of Andhra Pradesh Ltd., Tirupati
9. Central Power Distribution Company of Andhra Pradesh Ltd., Hyderabad
10. Northern Power Distribution Company of Andhra Pradesh Ltd., Warangal
11. Bangalore Electricity Supply Company Ltd., Bangalore
12. Gulbarga Electricity Supply Company Ltd., Gulbarga
13. Hubli Electricity Supply Company Ltd., Hubli
14. MESCOM Corporate Office, Mangalore
15. Chamundeswari Electricity Supply Company Ltd., Mysore.... Respondents

## ORDER

This order is being issued for implementing the judgment of the Appellate Tribunal for Electricity dated 28.2.2012 in Appeal No. 179 of 2011.
2. The background of this case is that PGCIL filed a petition for determination of transmission tariff for (a) LILO of one circuit of Trichy-Madurai 400 kV D/C line at Karaikudi along with $1 \times 80$ MVAR Bus Reactor and associated bays \& equipments at 400/230 kV Karaikudi Sub-station (Asset-I), (b) 400/220 kV, 2x315 MVA Auto Transformers \& Down stream System with associated bays and equipments at Karaikudi Sub-station (Asset-II), (c) LILO of one circuit of existing Talaguppa - Neelamangala 400 kV D/C line along with 1x80 MVAR Line Reactor at Hassan (Asset-III), and (d) 400/220 kV, 2X315 MVA Transformers \& Down-stream system with associated bays and equipment at Hassan substation (Asset-IV) under System Strengthening - VII of SR Grid for the period 2009-14, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as "the 2009 Tariff Regulations"). Earlier the petitioner had filed Petition No. 72/2010 claiming transmission tariff from date of commercial operation to 31.3.2014 for Asset-I and Asset-II above. In Petition No. 310/2010, the petitioner combined Asset-I \& Asset-III and submitted fresh Auditor's certificate revising the capital cost for the Asset-I claimed in Petition No. 72/2010. The Commission by its order dated 19.8.2011 approved revised tariff based on revised capital cost for Asset-I for the period 1.8.2009 to 31.5.2010 and tariff for Combined Asset-I \& III for the

[^0]period 1.6.2010 to 31.3.2014, and for Asset-IV for the period 1.7.2010 to 31.3.2014. While approving the transmission tariff, the Commission disallowed

IDC and IEDC for a period of 14 months, saying
"17. The investment approval was granted in May 2005 and the project should have been commissioned by May 2008, i.e., in 36 months from the date of investment approval. The period of 36 months, for completion of the project, shall be counted from the date of investment approval and not from the date of issue of the 1st Letter of Award, as claimed by the petition. Accordingly, the asset should have been commissioned in May 2008. Thus, there is a delay of 14 months in commissioning of the project in August 2009. We hold that the appropriate deductions need to be effected in the IDC and IEDC for the delay in commissioning as explained hereunder.
18. The petitioner had submitted details of capital cost, pertaining to Asset I, including IDC and IEDC vide the Auditor's certificate dated 9.12.2009 (Audited Accounts upto 31.3.2009) in Petition No. 72/2010. In the instant Petition the petitioner has submitted details of capital cost including IDC and IEDC vide revised Auditor's certificate dated 27.10.2010 (Audited Accounts upto 31.3.2010). Accordingly, it has been decided that IDC and IEDC for the delay period for 10 months from 1.5.2008 to 31.3.2009 has been proportionately deducted as per Auditor's certificate dated 9.12.2009 and for the remaining four months, i.e. 1.4.2009 to 31.7.2009, has been deducted as per revised auditor's certificate dated 27.10.2010..."
3. Aggrieved by the said order, the petitioner filed Appeal No. 179 of 2011 before the Hon'ble Appellate Tribunal for Electricity (hereinafter referred to as "the Tribunal") contending that the date of letter of award instead of the date of investment approval should be considered for reckoning the time line for the purpose of calculation of IDC/ IEDC.
4. The Tribunal in its judgment dated 28.2.2012 in Appeal No. 179 of 2011 directed as under:-
"14. It is, therefore, clear that Regulation 7 of the Tariff Regulations 2009 that provides for the capital cost for a project to include the interest during construction and also incidental expenditure during construction is applicable to the instant case instead of para 13.12 of the Statement of Object and Reasons as it concerns with additional return on equity and not capital cost.

Consequently, the period of 36 months is computable from the date of letter of award and not from the date of investment approval in respect of interest during construction and incidental expenditure during construction.
15. Accordingly, the appeal is allowed but without cost. The impugned order is set aside. The CERC will pass an appropriate order in the light of the decision rendered herein."
5. In the light of the above observations of the Tribunal, the capital cost of Asset I and Combined Asset I\&III has been worked out in this order.

## Capital cost

6. As per the investment approval accorded in May 2005, the project was to be completed within 36 months. PGCIL submitted revised auditor's certificate dated 27.10.2010 (audited accounts upto 31.3.2010), claiming capital cost of ₹ 21899.71 lakh including IDC of ₹ 709.41 lakh and IEDC of ₹ 390.65 lakh. In the Commission's order dated 19.8.2011, the period of 36 months was counted from the date of investment approval. Accordingly it was held that the asset should have been commissioned in May 2008, and as Asset-I was commissioned on 1.8.2009, there was a delay of 14 months. In this view of the matter, IDC and IEDC was proportionately deducted for the delay of 10 months from 1.5.2008 to 31.3.2009 as per auditor's certificate dated 9.12.2009 and for the remaining four months, i.e., 1.4.2009 to 31.7.2009, as per revised auditor's certificate dated 27.10.2010. The Commission thus disallowed IDC and IEDC of ₹371.32 lakh and ₹ 135.14 lakh respectively for 14 months. The capital cost considered for tariff was ₹21393.26 lakh. The Tribunal in its judgment dated 28.2.2012 in Appeal No. 179 of 2011 has held that the period of 36 months is computable from the date of letter of award and not from the date of investment
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approval in respect of IDC and IEDC. Accordingly, capital cost of $₹ 21899.71$ for Combined Asset- I \& III (including ₹ 652.13 towards Asset- I incurred during 2009-10), is being considered in terms of the above judgment of the Tribunal.

## Return on equity

7. The revised return on equity, in terms of the Tribunal's order dated 28.2.2012 in Appeal No. 179/2011 in respect of transmission assets is as under:-
(₹ in lakh)

| Asset-I |  |  |
| :--- | ---: | ---: |
| Particulars | 2009-10 <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ |
| Opening Equity | 2629.88 | 2825.52 |
| Addition due to additional capital <br> expenditure | 195.64 | 26.90 |
| Closing Equity | 2825.52 | 2852.42 |
| Average Equity | 2727.70 | 2838.97 |
| Return on Equity (Base Rate ) | $\mathbf{1 5 . 5 0 \%}$ | $\mathbf{1 5 . 5 0 \%}$ |
| Tax rate for the year 2008-09 (MAT) | $11.33 \%$ | $11.33 \%$ |
| Rate of Return on Equity (Pre Tax) | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre Tax) | $\mathbf{3 1 7 . 8 9}$ | $\mathbf{4 9 6 . 2 8}$ |

(₹ in lakh)

| Combined Asset I \& III |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: |
| Particulars | $\mathbf{2 0 1 0 - 1 1}$ <br> (pro-rata) | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Opening Equity | 6569.22 | 6697.74 | 6707.64 | 6707.64 |
| Addition due to additional capital <br> expenditure | 128.52 | 9.90 | 0.00 | 0.00 |
| Closing Equity |  |  |  |  |
| Average Equity | 6697.74 | 6707.64 | 6707.64 | 6707.64 |
| Return on Equity (Base Rate ) | 6633.48 | 6702.69 | 6707.64 | 6707.64 |
| Tax rate for the year 2008-09 (MAT) | $11.330 \%$ | $11.330 \%$ | 11.330 | 11.330 |
| $\%$ |  |  |  |  |$|$

## Interest on loan

8. The revised interest on loan, in terms of the Tribunal's order dated 28.2.2012 in Appeal No. 179/2011 in respect of transmission assets is as under:-

| (₹ in lakh) |  |  |
| :--- | ---: | ---: |
| Asset-I |  |  |
|  | $\mathbf{2 0 0 9 - 1 0}$ | $\mathbf{2 0 1 0 - 1 1}$ |
| Gross Normative Loan | 6137.00 | 6593.49 |
| Cumulative Repayment upto Previous Year | 0.00 | 279.58 |
| Net Loan-Opening | 6137.00 | 6313.91 |
| Addition due to additional capital expenditure | 456.49 | 62.76 |
| Repayment during the year | 279.58 | 437.69 |
| Net Loan-Closing | 6313.91 | 5938.98 |
| Average Loan | 6225.46 | 6126.45 |
| Weighted Average Rate of Interest on Loan | $9.2777 \%$ | $9.2646 \%$ |
| Interest | $\mathbf{3 8 5 . 0 5}$ | $\mathbf{5 6 7 . 5 9}$ |

(₹ in lakh)

| Combined Asset I \& III |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: |
| Particulars | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Gross Normative Loan | 15330.49 | 15630.37 | 15653.47 | 15653.47 |
| Cumulative Repayment upto Previous Year | 352.53 | 1254.02 | 2347.21 | 3441.26 |
| Net Loan-Opening | 14977.96 | 14376.35 | 13306.26 | 12212.21 |
| Addition due to additional capital expenditure | 299.88 | 23.10 | 0.00 | 0.00 |
| Repayment during the year | 901.50 | 1093.18 | 1094.05 | 1094.05 |
| Net Loan-Closing | 14376.35 | 13306.26 | 12212.21 | 11118.16 |
| Average Loan | 14677.16 | 13841.31 | 12759.24 | 11665.18 |
| Weighted Average Rate of Interest on Loan | $9.2592 \%$ | $9.2561 \%$ | $9.2490 \%$ | $9.2441 \%$ |
| Interest | $\mathbf{1 1 3 2 . 4 9}$ | $\mathbf{1 2 8 1 . 1 6}$ | $\mathbf{1 1 8 0 . 1 0}$ | $\mathbf{1 0 7 8 . 3 4}$ |

9. Detailed calculations of the weighted revised average rate of interest have been given in respect of Asset-I, and Combined Assets I \& III respectively, in Annexure -I and II to this order.

## Depreciation

10. The revised depreciation, in terms of the Tribunal's order dated 28.2.2012
in Appeal No. 179/2011, in respect of transmission assets is as under:-
(₹ in lakh)

| Asset-I |  | ( |
| :--- | ---: | ---: |
| Particulars | $\mathbf{2 0 0 9 - 1 0}$ <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ |
| Opening Gross Block | 8766.88 | 9419.01 |
| Addition during 2009-14 due to <br> Projected additional capital expenditure | 652.13 | 89.66 |
| Closing Gross Block | 9419.01 | 9508.67 |
| Average Gross Block | $\mathbf{9 0 9 2 . 9 5}$ | $\mathbf{9 4 6 3 . 8 4}$ |
| Rate of Depreciation | $4.6120 \%$ | $4.6249 \%$ |
| Depreciable Value | 7377.03 | 7710.83 |
| Remaining Depreciable Value | 7377.03 | 7431.25 |
| Depreciation | $\mathbf{2 7 9 . 5 8}$ | $\mathbf{4 3 7 . 6 9}$ |

(₹ in lakh)

| Combined Asset I \& III |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: |
| Particulars | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Opening Gross Block | 21899.71 | 22328.11 | 22361.11 | 22361.11 |
| Addition during 2009-14 due to <br> Projected additional capital <br> expenditure | 428.40 | 33.00 | 0.00 | 0.00 |
| Closing Gross Block | 22328.11 | 22361.11 | 22361.11 | 22361.11 |
| Average Gross Block | $\mathbf{2 2 1 1 3 . 9 1}$ | $\mathbf{2 2 3 4 4 . 6 1}$ | $\mathbf{2 2 3 6 1 . 1 1}$ | $\mathbf{2 2 3 6 1 . 1 1}$ |
| Rate of Depreciation | $4.8919 \%$ | $4.8924 \%$ | $4.8927 \%$ | $4.8927 \%$ |
| Depreciable Value | 18905.73 | 19102.73 | 19117.58 | 19117.58 |
| Remaining Depreciable Value | 18553.21 | 17848.70 | 16770.37 | 15676.31 |
| Depreciation | $\mathbf{9 0 1 . 5 0}$ | $\mathbf{1 0 9 3 . 1 8}$ | $\mathbf{1 0 9 4 . 0 5}$ | $\mathbf{1 0 9 4 . 0 5}$ |

## Interest on working capital

11. The revised interest on working capital, in terms of the Tribunal's order dated 28.2.2012 in Appeal No. 179/2011 in respect of transmission assets is as under:-

|  | (₹ in lakh) |  |  |
| :--- | ---: | ---: | ---: |
| Particulars | 2009- 10 <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | 2010-11 (April'10 <br> to May'10) |
| Maintenance Spares | 28.15 | 29.77 | 4.96 |
| O \& M expenses | 15.64 | 16.54 | 2.76 |
| Receivables | 283.60 | 290.21 | 48.37 |
| Total | $\mathbf{3 2 7 . 3 9}$ | $\mathbf{3 3 6 . 5 1}$ | $\mathbf{5 6 . 0 9}$ |
| Interest | 26.74 | 41.22 | 6.87 |

(₹ in lakh)

| Combined Asset I \& III |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: |
| Particulars | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
|  |  |  |  |  |
| Maintenance Spares | 62.09 | 65.65 | 69.40 | 73.36 |
| O \& M expenses | 34.50 | 36.47 | 38.56 | 40.76 |
| Receivables | 684.35 | 679.25 | 666.73 | 654.05 |
| Total | $\mathbf{7 8 0 . 9 3}$ | $\mathbf{7 8 1 . 3 6}$ | $\mathbf{7 7 4 . 6 9}$ | $\mathbf{7 6 8 . 1 6}$ |
| Interest | 76.47 | 91.81 | 91.03 | 90.26 |

## Transmission charges

12. The revised transmission charges, in terms of the Tribunal's order dated 28.2.2012 in Appeal No. 179/2011 in respect of transmission assets is as under:-

| (₹ in lakh) |  |  |  |
| :--- | ---: | ---: | ---: |
| Particulars | 2009-10 <br> (pro-rata) | $\mathbf{2 0 1 0 - 1 1}$ | 2010-11 <br> (April'10 to <br> May'10) |
| Depreciation | 279.58 | 437.69 | 72.95 |
| Interest on Loan | 385.05 | 567.59 | 94.60 |
| Return on equity | 317.89 | 496.28 | 82.71 |
| Interest on Working Capital | 26.74 | 41.22 | 6.87 |
| O \& M Expenses | 125.13 | 198.45 | 33.08 |
| Total | $\mathbf{1 1 3 4 . 3 8}$ | $\mathbf{1 7 4 1 . 2 3}$ | $\mathbf{2 9 0 . 2 1}$ |


|  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: |
|  | Combined An lakh) |  |  |  |
|  | $\mathbf{2 0 1 0} \mathbf{- 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| Particulars | 901.50 | 1093.18 | 1094.05 | 1094.05 |
| Depreciation | 1132.49 | 1281.16 | 1180.10 | 1078.34 |
| Interest on Loan | 966.33 | 1171.70 | 1172.56 | 1172.56 |
| Return on equity | 76.47 | 91.81 | 91.03 | 90.26 |
| Interest on Working <br> Capital | 344.95 | 437.64 | 462.66 | 489.06 |
| O \& M Expenses | $\mathbf{3 4 2 1 . 7 4}$ | $\mathbf{4 0 7 5 . 4 9}$ | $\mathbf{4 0 0 0 . 4 1}$ | $\mathbf{3 9 2 4 . 2 8}$ |
| Total |  |  |  |  |

13. All other terms contained in order dated 19.8.2011 remain unaltered.
(M. Deena Dayalan) Member
(V.S. Verma) Member
(S. Jayaraman) Member
(Dr. Pramod Deo) Chairperson

## Annexure-I

## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN




| $\mathbf{8}$ | Bond XXX |  |  |
| :--- | :--- | :---: | ---: |
|  | Gross loan opening | 517.00 | $\mathbf{5 1 7 . 0 0}$ |
|  | Cumulative Repayment upto DOCO/previous | 0.00 | $\mathbf{0 . 0 0}$ |
|  | year |  | 517.00 |
|  | Net Loan-Opening | 0.00 | 0.00 |
|  | Additions during the year | 517.00 | 0.00 |
|  | Repayment during the year | 517.00 | 517.00 |
|  | Net Loan-Closing | $8.80 \%$ | 517.00 |
|  | Average Loan | 45.5 | $8.80 \%$ |
|  | Rate of Interest | 12 equal installments w.e.f. 29.9.2013 |  |
|  | Interest |  | 45.50 |
|  | Rep Schedule | 0.00 |  |
|  | Bond XXXI (AddCap for 2009-10 Drawal on | 0.00 | $\mathbf{4 5 6 . 5 0}$ |
| $\mathbf{9}$ | $\mathbf{3 1 . 3 . 2 0 1 0 )}$ | $\mathbf{0 . 0 0}$ |  |
|  | Gross loan opening | 0.00 | 456.50 |
|  | Cumulative Repayment upto DOCO/previous | 456.50 | 0.00 |
|  | year | 0.00 | 0.00 |
|  | Net Loan-Opening | 456.50 | 456.50 |
|  | Additions during the year | 228.25 | 456.50 |
|  | Repayment during the year | $8.90 \%$ | $8.90 \%$ |
|  | Net Loan-Closing | 20.31 | 40.63 |
|  | Average Loan | 12 equal installments w.e.f. 25.2.2014 |  |
|  | Rate of Interest |  |  |
|  | Interest | 6137.00 | 6593.50 |
|  | Rep Schedule | 0.00 | 0.00 |
|  | Total Loan | 6137.00 | 6593.50 |
|  | Gross loan opening | 456.50 | 0.00 |
|  | Cumulative Repayment upto DOCO/previous | 0.00 | 49.99 |
|  | year | 6593.50 | 6543.51 |
|  | Net Loan-Opening | 6365.25 | 6568.50 |
|  | Additions during the year | $\mathbf{9 . 2 7 7 7 \%}$ | $\mathbf{9 . 2 6 4 6 \%}$ |
|  | Repayment during the year | 590.55 | 608.54 |
|  | Net Loan-Closing |  |  |
|  | Average Loan |  |  |
|  | Rate of Interest |  |  |
|  | Interest |  |  |
|  |  |  |  |

## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

(₹ in lakh)

| Details of Loan | 2010-11 | 2011-12 | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: | :---: |
| Bond XX |  |  |  |  |
| Gross loan opening | 480.00 | 480.00 | 480.00 | 480.00 |
| Cumulative Repayment upto DOCO/previous year | 0.00 | 40.00 | 80.00 | 120.00 |
| Net Loan-Opening | 480.00 | 440.00 | 400.00 | 360.00 |
| Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 40.00 | 40.00 | 40.00 | 40.00 |
| Net Loan-Closing | 440.00 | 400.00 | 360.00 | 320.00 |
| Average Loan | 460.00 | 420.00 | 380.00 | 340.00 |
| Rate of Interest | 8.93\% | 8.93\% | 8.93\% | 8.93\% |
| Interest | 41.08 | 37.51 | 33.93 | 30.36 |
| Rep Schedule | 12 equal installments w.e.f. 7.9.2010 |  |  |  |
|  |  |  |  |  |
| Bond XXI |  |  |  |  |
| Gross loan opening | 240.00 | 240.00 | 240.00 | 240.00 |
| Cumulative Repayment upto DOCO/previous year | 0.00 | 20.00 | 40.00 | 60.00 |
| Net Loan-Opening | 240.00 | 220.00 | 200.00 | 180.00 |
| Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 20.00 | 20.00 | 20.00 | 20.00 |
| Net Loan-Closing | 220.00 | 200.00 | 180.00 | 160.00 |
| Average Loan | 230.00 | 210.00 | 190.00 | 170.00 |
| Rate of Interest | 8.73\% | 8.73\% | 8.73\% | 8.73\% |
| Interest | 20.08 | 18.33 | 16.59 | 14.84 |
| Rep Schedule | 12 equal installments w.e.f. 11.10.2010 |  |  |  |
|  |  |  |  |  |
| Bond XXII |  |  |  |  |
| Gross loan opening | 180.00 | 180.00 | 180.00 | 180.00 |
| Cumulative Repayment upto DOCO/previous year | 0.00 | 15.00 | 30.00 | 45.00 |
| Net Loan-Opening | 180.00 | 165.00 | 150.00 | 135.00 |
| Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 15.00 | 15.00 | 15.00 | 15.00 |
| Net Loan-Closing | 165.00 | 150.00 | 135.00 | 120.00 |
| Average Loan | 172.50 | 157.50 | 142.50 | 127.50 |
| Rate of Interest | 8.68\% | 8.68\% | 8.68\% | 8.68\% |
| Interest | 14.97 | 13.67 | 12.37 | 11.07 |
| Rep Schedule | 12 equal installments w.e.f. 7.12.2010 |  |  |  |
|  |  |  |  |  |
| Bond XXIV |  |  |  |  |
| Gross loan opening | 630.00 | 630.00 | 630.00 | 630.00 |
| Cumulative Repayment upto | 0.00 | 52.50 | 105.00 | 157.50 |



| Interest | 175.90 | 175.90 | 168.57 | 153.92 |
| :---: | :---: | :---: | :---: | :---: |
| Rep Schedule | 12 equal installments w.e.f. 12.3.2013 |  |  |  |
|  |  |  |  |  |
| Bond XXX |  |  |  |  |
| Gross loan opening | 1497.00 | 1497.00 | 1497.00 | 1497.00 |
| Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 0.00 |
| Net Loan-Opening | 1497.00 | 1497.00 | 1497.00 | 1497.00 |
| Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 0.00 | 0.00 | 0.00 | 124.75 |
| Net Loan-Closing | 1497.00 | 1497.00 | 1497.00 | 1372.25 |
| Average Loan | 1497.00 | 1497.00 | 1497.00 | 1434.63 |
| Rate of Interest | 8.80\% | 8.80\% | 8.80\% | 8.80\% |
| Interest | 131.74 | 131.74 | 131.74 | 126.25 |
| Rep Schedule | 12 equal installments w.e.f. 29.9.2013 |  |  |  |
| Bond XXXI |  |  |  |  |
| Gross loan opening | 1561.50 | 1561.50 | 1561.50 | 1561.50 |
| Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 | 0.00 |
| Net Loan-Opening | 1561.50 | 1561.50 | 1561.50 | 1561.50 |
| Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 0.00 | 0.00 | 0.00 | 130.13 |
| Net Loan-Closing | 1561.50 | 1561.50 | 1561.50 | 1431.38 |
| Average Loan | 1561.50 | 1561.50 | 1561.50 | 1496.44 |
| Rate of Interest | 8.90\% | 8.90\% | 8.90\% | 8.90\% |
| Interest | 138.97 | 138.97 | 138.97 | 133.18 |
| Rep Schedule | 12 equal installments w.e.f. 25.2.2014 |  |  |  |
|  |  |  |  |  |
| Total Loan |  |  |  |  |
| Gross loan opening | 15330.50 | 15330.50 | 15330.50 | 15330.50 |
| Cumulative Repayment upto DOCO/previous year | 0.00 | 127.50 | 667.50 | 1690.17 |
| Net Loan-Opening | 15330.50 | 15203.00 | 14663.00 | 13640.33 |
| Additions during the year | 0.00 | 0.00 | 0.00 | 0.00 |
| Repayment during the year | 127.50 | 540.00 | 1022.67 | 1277.54 |
| Net Loan-Closing | 15203.00 | 14663.00 | 13640.33 | 12362.79 |
| Average Loan | 15266.75 | 14933.00 | 14151.67 | 13001.56 |
| Rate of Interest | 9.2592\% | 9.2561\% | 9.2490\% | 9.2441\% |
| Interest | 1413.59 | 1382.21 | 1308.89 | 1201.88 |
|  |  |  |  |  |


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